

**आयकर अपीलीय अधिकरण 'ए' न्यायपीठ चेन्नई में।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**'A' BENCH, CHENNAI**

मजनीय श्री मनोज कुमार अग्रवाल, लेखक सदस्य एवं  
मजनीय श्री मनु कुमार गिरि, न्यायिक सदस्य के समक्ष।  
**BEFORE HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM**  
**AND HON'BLE SHRI MANU KUMAR GIRI, JM**

**आयकर अपील सं. ITA No.765/Chny/2024**

<b>Akshaya Pathiram</b> #28/13, KVR Nagar Main Road, Poochakkadu, Karuvampalayam, Tiruppur-641 604.	<b>बनाम/</b> Vs.	<b>CIT (Exemption)</b> Chennai.
स्थायी लेखासं./जीआइआरसं./PAN/GIR No. <b>AAHTA-6562-C</b>		
(पीलार्थी/ <b>Appellant</b> )	:	(प्रत्यर्थी / <b>Respondent</b> )

अपीलार्थी की ओरसे/ <b>Appellant by</b>	:	Shri N.V.Krishnan (Advocate)-Ld.AR
प्रत्यर्थी की ओरसे/ <b>Respondent by</b>	:	Shri Nilay Baran Som (CIT)-Ld.Sr. DR

सुनवाई की तारीख/ <b>Date of Hearing</b>	:	12-06-2024
घोषणा की तारीख / <b>Date of Pronouncement</b>	:	14-06-2024

**आदेश / ORDER**

**Manoj Kumar Aggarwal (Accountant Member)**

1. At the time of hearing, Ld. AR placed on record a letter dated 12.06.2024 and submitted that the assessee filed another application and it has already been granted approval by Ld. CIT(Exemption) vide order dated 02.05.2024. Accordingly, the assessee seeks withdrawal of this appeal. The revenue did not object to the same.

2. Accepting the prayer of Ld. AR, the appeal stand dismissed as withdrawn.

*Order pronounced on 14<sup>th</sup> June, 2024*

**Sd/-**  
**(MANU KUMAR GIRI)**  
**न्यायिक सदस्य / JUDICIAL MEMBER**

**Sd/-**  
**(MANOJ KUMAR AGGARWAL)**  
**लेखक सदस्य / ACCOUNTANT MEMBER**

चेन्नई Chennai; दिनांक Dated :14<sup>th</sup> June, 2024  
DS

**आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त/CIT Chennai
4. विभागीयप्रतिनिधि/DR
5. गार्डफाईल/GF